

**Private Five-Star Hotels in Delhi are coming up in Violation of Master Plan**

1039. SHRI SUDHIR KUMAR GIRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Minister is aware that private five-star hotels are mushrooming in Delhi and using the Asia'82 games as a pretext over night clearance has been given to projects many of which are in violation of the Master Plan and the land use regulations; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that no clearance in violation of Master Plan and land use regulations has been given to any private party for five-star hotel in Delhi.

(b) Does not arise.

**Imports of edible oils for festivals**

1040. SHRI CHINTAMANI JENA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government have made arrangements in view of the acute shortage of edible oils in the country, to import sufficient stocks on order to meet the enhanced demands during the festivals August to October; and

(b) if so, whether Government have also made satisfactory checking at the rising prices of vanaspati so far as the question of its distribution is concerned to the consumers?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) Government have already made arrangements for the import of adequate quantities of edible oils during the current oil year, keeping in view

all the relevant considerations including the enhanced demand during the festival season, August to October, 1981.

(b) Yes, Sir.

**Under Utilisation Capacity of Sugar Mill**

1041. SHRI RAJNATH SONKAR SHASTRI:

SHRI CHHOTAY SINGH YADAV:

SHRI RAJESH KUMAR SINGH:

SHRI RAM VILAS PASWAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) the extent to which the sugar mills in the country have been using their own installed capacity during the last three years;

(b) the reasons for the under-utilisation of capacity if any, and the expenditure to which the under-utilisation has contributed towards the rise in the prices of sugar; and

(c) reaction of the Government?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) A statement showing the installed capacity, sugar production and capacity utilisation during the last 3 years is attached.

(b) The main reason for under-utilisation of capacity during 1979-80 sugar year was mainly due to non-availability of sugarcane by the sugar factories arising out of sharp decline in the production of sugarcane due to wide spread drought in several parts of the country. The sugarcane production came down to 128 million tonnes as compared to 151.7 million tonnes in 1978-79 thereby showing a fall of 15.6 per cent. The cost schedules to be

adopted for calculations of cost of production have no direct relations to capacity in terms of sugar production. Hence it is not possible to assess directly the impact of the under utilisation of capacity towards the rise in the price of sugar.

(c) Government have taken a package of measures for increasing the production of sugar and better capacity utilization which are enumerated below:—

- (i) Increase in the statutory minimum sugarcane price;
- (ii) Incentives for early start of crushing operations in 1980-81;
- (iii) Revival of incentives for newly established sugar factories and expansion projects;
- (iv) Restrictions on khandsari units—
  - (a) Working of khandsari units was not permitted upto 31-12-1980.
  - (b) Excise duty on khandsari was increased.
  - (c) 50 per cent levy on khandsari produced by first sulphitation process was im-

posed by Uttar Pradesh and Madhya Pradesh with the concurrence of the Central Government.

- (v) In the wake of recent rise in prices of free sale sugar, Government have taken certain remedial measures, like higher releases of free sale sugar for March, April and May, 1981 tightening of the procedure for inter State movement of sugar on trade account and issue of an order regulating the disposal of khandsari stocks by the khandsari producers.
- (vi) The Government of India have also agree in principle to the levying of a cess of Rs. 50/- per metric ton on the sugar produced in the country during the Sixth Five Year Plan period which is expected to bring about Rs. 25 crores every year. This cess fund has been created for helping large rehabilitation of sugar mills and for helping large number of mills to seek soft loan assistance for such purposes which would go a long way in improving the capacity utilisation.

**Statement**

Statement showing the installed capacity, sugar production and percentage utilisation in the sugar Industry.

*Unit : Lakh tonnes*

Sugar Year	Installed capacity	Sugar Production	Percent utilisation
1977-78	56.26	64.62	114.86
1978-79	59.09	58.44	98.90
1979-80	59.91	38.59	64.41